

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A.76/2001

(O.A.501/96)

Present : Hon'ble Mr. Justice R.N. Ray, Vice-Chairman.
Hon'ble Mr. B.P. Singh, Administrative Member.

SOMNATH DHANUK & ANR.

-V E R S U S-

UNION OF INDIA AND ORS.

For the applicant : Mr. P.K. Munsi, counsel.

For the respondents : Ms. U. Sanyal, counsel.

Heard on 23.2.2001

Order on 23.2.2001

O R D E R

When the matter is taken up today, the ld. counsel for the applicant prays for restoration of the O.A. which was dismissed for default by this Tribunal on 2.1.2001. In view of the above submission of the ld. counsel the O.A. may be restored in its original number and file setting aside the order passed by this Tribunal on 2.1.2001. Let the O.A. be listed for final hearing on 6.6.2001. Thus M.A. is disposed of.

23/2/01
Member (A)

R.N. Ray
Vice-Chairman.